NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

T.C.P No. 259/(MAH)/2017

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR

MEMBER (J)

SHRI V. NALLASENAPATHY MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 20.11.2017

NAME OF THE PARTIES:

Esvee Steel Enterprises

V/s.

Crescent Infrastructure Pvt. Ltd.

SECTION OF THE COMPANIES ACT: I & BP Code 2016.

S. No. NAME DESIGNATION SIGNATURE

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116 Law Chemico of
Siddhar Huwho

ORDER

TCP No. 259/I&BP/NCLT/MB/MAH/2017

The Petitioner's Counsel is present but none present from the Corporate Debtor's side.

For the Petitioner has not served notice in the mode prescribed in the Adjudicating Authority Rules, the Petitioner is hereby directed to serve notice upon the Corporate Debtor as prescribed, list this matter for hearing on **06.12.2017**.

The Petitioner's Counsel is directed to intimate the next date of hearing to the opposite side.

Sd/-

V. NALLASENAPATHY

Member (Technical)

Sd/-B.S.V. PRAKASH KUMAR Member (Judicial)